

[*Translation*]

(ii) **Need to link up Thakurani iron ore mines with a steel plant**

*SHRI HARIHAR SOREN (Keonjhar) : A great uncertainty prevails in the Thakurani iron-ore mines in Orissa due to the sharp decline in off-take of iron-ore. Thousands of workers, most of them are Scheduled caste, Scheduled Tribe and from other weaker sections of the society earn their livelihood by working in these mines. But due to irregularities in the off-take of iron-ore by Steel Plants the entire mining activities have come to a stand still. This has direct impact on the day today earnings of the mine workers. This leads to frequent retrenchment of the workers. They are sitting at home without any employment. The retrenchment is taking place at a time when the Government of India is taking all possible steps for the welfare of the workers. Therefore, there is a need to increase the off-take of iron-ore from Thakurani iron-ore mines by Steel Plants. This will ensure employment to the retrenched workers.

As such, I demand that Thakurani iron-ore mines be attached with any Steel Plant, preferably Rourkela Steel Plant in order to remove the present crisis.

13.23 hrs.

[SHRI VAKKAM PURUSHOTHAMAN
in the Chair]

(iii) **Need to give licence for setting up a Cement factory in Morena district of Madhya Pradesh**

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, no important industry has been set up in Morena district of Madhya Pradesh till now. Only there are a few industries in Banmore, which most of the time remain closed. Cement stone is available in abundance in Vijapur, Kellaras and Karhal tehsils of district Morena. It is sent to other districts for manufacturing cement whereas lakhs of people are jobless in Morena district.

*The Speech was originally delivered in Oriya.

I request the Government to grant a licence to some industrialist to set up a cement factory in district Morena. So that some means of livelihood could be provided to the people.

(iv) **Need to rehabilitate Jhuggi-Jhonpri and footpath dwellers of Delhi**

SHRIMATI SUNDERWATI NAVAL PRABHAKAR (Karol Bagh) : Mr. Deputy Speaker, Sir, of the four major cities of the country, this problem is very serious in Delhi. Living in jhuggi-jhonpris and on footpaths has become a major problem in these cities. Lakhs of people from the general strata of public migrate to Delhi every year. My area, Karol Bagh, is afflicted with this problem in particular. For these people, even footpath is available with much difficulty to live on. Government are not at all attentive to this problem. I suggest that several parks lying unused may be made available to them for living there. Later on common facilities can also be made available. I request the Government to take some immediate action in this direction.

[*English*]

(v) **Need to provide more funds to the State Government of Andhra Pradesh for solving drinking water problem**

DR. G. VIJAYA RAMA RAO (Siddipet) : The prevailing long-standing drought in Andhra Pradesh has resulted in an acute drinking water problem in the entire State, especially in the twin cities of Hyderabad and Secunderabad. Since the existing natural resources have already been exhausted, and the ground water level has come down, the residents of the twin cities have been getting water once in two days. More number of industries surrounding Hyderabad are in great difficulty. I, therefore, request the Central Government to pay attention to this problem, and to sanction liberal funds for mobilizing the water sources for the twin cities of Hyderabad and Secunderabad.